

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2134/2016

New Delhi, this the 08th day of March, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Preeti, (Appointment),
Aged about 27 years,
W/o Sh. Pawan Kumar,
R/o H. No. 514,
Village & Post Office Nangal Thakran,
Delhi – 110039. ... Applicant

(through Sh. M.K. Bharadwaj)

Versus

1. Govt. of NCT of Delhi,
Through its Cheif Secretary,
New Secretariat, IP Estate,
Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
Govt. of NCT of Delhi,
FC-18, institutional Area,
Karkardooma, Delhi-110092. ... Respondents

(through Ms. Harvinder Oberoi)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, the respondents have produced a copy of result notice No. 122 dated 02.03.2017. The applicant has been found to be provisionally selected. The respondents have submitted that now further action to process her candidature would be taken and appointment offered to her in case she is found to be eligible, within a period of six weeks.

2. In view of the aforesaid, this OA has become infructuous and is disposed of as such. The respondents are however directed to complete the process within the time granted.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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